

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:249
ANSWERED ON:15.03.2010
IMPORT OF FAKE PRODUCTS
Semmalai Shri S.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether fake products including melamine and other toxic materials are being imported from foreign countries;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has taken any steps to take legal action against the importers who are importing fake products from foreign countries; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 249 FOR ANSWER ON 15TH MARCH 2010 REGARDING "IMPORT OF FAKE PRODUCTS"

(a) and (b): While details of individual cases of import of fake /toxic products are available with concerned field formations of Customs, import of certain fake / toxic products from foreign countries through Chennai, Mumbai, Tuticorin and Faridabad have been intimated in 31 cases.

(c) and (d): All imported goods in India are subject to domestic laws, rules, orders, regulations, technical specifications, environment and safety norms. These regulations are also notified in ITC HS Classifications of export and import items. The Government acts in case goods imported from any source are found to violate these regulations and threaten human, animal or plant life or health. In the specific cases where Customs detect import of fake / toxic goods, the said fake / toxic goods are seized and penal action is initiated under the provisions of Customs Act, 1962 read with other Allied Acts.

Due to concerns regarding melamine contamination in milk and milk products from China, on the recommendation from Food Safety and Standard Authority of India, the Government has prohibited import of milk and milk products including chocolate and chocolate products and candies / confectionery / food preparations with milk or milk solids as ingredient, from China. Further, import of toys has been made subject to meeting the specified technical and safety standards and import of mobile handsets without International Mobile Equipment Identity (IMEI) or with all zeroes IMEI and import of CDMA mobile phones without Electronic Serial Number (ESN) / Mobile Equipment Identifier (MEID) or all zeroes ESN / MEID, has been prohibited.